

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO: - 12641 - JK (LD) of 2025**

**DATED:- 26 - 09 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

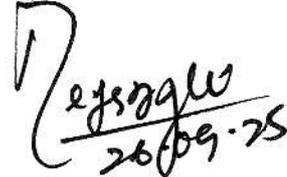
Sd/-  
**(Achal Sethi)**  
Secretary to Government

Dated: - 26.09.2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



**Annexure to the Government Order No:- 12641 - JK(LD) of 2025 dated 26.09.2025.**

S.No	Case No.	Title of case	Name of the OIC with designation
1	OA No. 1326/2025	titled 'Haqumat Raj Vs UT of J&K and Ors.'	Sh. Virender Singh, Executive Engineer, Flood Control Division, Samba
2	WP(C) _____/2025	UT of J&K and Ors. Vs Rakesh Kumar Bali	Er. Desraj Sharma, Executive Engineer, ID-1, Jammu
3	CNR No JKJM02003306202 2	Chief Engineer, Jal Shakti PHE Department Jammu V/S M/S Samrat Ferro Alloys Pvt Ltd	Narinder Singh, Executive Engineer , QCPD, Jammu
4	COD/3829/2025 in OWP/76/2010	Abdul Rashid Lone V/s UT of J&K.	Mr Abid Hussain Khan EXEN I&FC Division Baramulla
5	OA /449/2025	M/s. Shanker Singh Vs UT of Jammu and Kashmir & Others	Er. Ajay Kumar, Executive Engineer , Jal Shakti (PHE) Mech. Ground Water and Drilling Division , Jammu
6	OA /613/2025	M/s. Mangal Dass Vs UT of Jammu and Kashmir &	Er. Ajay Kumar, Executive Engineer , Jal Shakti (PHE) Mech. Ground Water and Drilling Division , Jammu
7	O.A./500/2025	Dilbagh Singh	Er.Girdhari Lal, Executive Engineer, PHE Division Kathua
8	O.A./820/2025	Tara Chand	Er.Girdhari Lal, Executive Engineer, PHE Division Kathua
9	O.A./1165/2025	Swaran Dev Singh	Er.Girdhari Lal, Executive Engineer, PHE Division Kathua
10	O.A./1470/2025	Khushi Ram	Er.Girdhari Lal, Executive Engineer, PHE Division Kathua
11	C.P 470 of 2025 In O.A 1028/2022	Suraj Parkash V/s Sh. Shaleen Kabra, IAS & Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
12	O.A 1455 of 2025	Parshotam Lal V/s UT of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
13	O.A 1461 of 2025	Devi Singh Jamwal V/s UT of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
14	C.P 496 of 2025 In O.A 453/2023	Ram Paul V/s Sh. Shaleen Kabra, IAS & Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
15	O.A 658 of 2025	Raj Kumari V/s UT of J&K and Ors.	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
16	C.P 294 of 2021 In WPC 1775/2021	Sugriv Singh and ors V/s Commissioner/Secretary Jal Shakti Department and others	Sh. Sunil Sharma, Executive Engineer, PHE Division Akhnoor
17	OA-494/2025	Mushtaq Hussain Shah Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
18	OA-1275/2025	Ali Mohd Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
19	WPC-2035/2025	Mohd Farooq Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
20	OA-547/2025	Prem Singh Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
21	WPC-116/2025	Guftar Ahmed Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
22	WPC-117/2025	Abdul Rashid Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
23	OA-1323/2023	Abdul Bhari & Ors VS U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
24	TA-624/2020	Mohd Iqbal Vs U.T. of	Sh. Sudesh Kumar, Executive

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		J&K & Ors	Engineer PHE Division Rajouri
25	OA-422/2024	Mohd Younis Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
26	TA-2839/2020	Abdul Rashid Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
27	OA-935/2025	Man Kour Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
28	CP-19/2021	Mohd Alyas Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
29	CP-20/2021	Mehmood Tariq Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
30	OA-993/2021	Sanjay Kumar Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
31	WPC-418/2025	Kishor Singh Vs U.T. of J&K & Ors	Sh. Sudesh Kumar, Executive Engineer PHE Division Rajouri
32	OA No 456/2024	Kashmir Singh S/o Nag Singh v/s UT of Jammu and kashmir	Er. Pawan Deep Singh, Executive Engineer
33	OA No 1420/2023	Abdul Rashid and others V/s UT of J and K and others	
34	WP(C) No _____/2025 in TA No. 2487/2020	titled UT & Ors V/s Gopal Dass	Sunil Gandotra, Superintending Engineer, Jal Shakti (PHE) Mech Urban Circle Jammu with Addl. Charge of Executive Engineer Jal Shakti (PHE) Mech North Division Jammu
35	WPC 2035 /2025	Mohd Farooq & othrs. Vs UT of J&K & othrs.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
36	OA No. 61/369/2023 C.P./226/2023	Saleem Ahmed S/o Nazir Hussain VS UT of J&k & Others	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
37	OA 490/2024 CP No. 74/2025	Abdul Rashid vs UT of J&k & othrs.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
38	WPC No 1716/2025	UT of J&K & othrs. Vs Abdul Rashid	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
39	OA 637/2024 CP 279/2025	Rattan Lal vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
40	OA No. 65/2023	Joginder Paul S/o Munshi Ram VS UT of J&K and Others	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
41	WPC No.719/2025	UT of J&K and Others vs Joginder Paul	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
42	TA No. 1637/2020 in SWP No.113/2019	Chander Parkash V/S State & Ors	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
43	O.A No 1121/2023	Jaswant Kumar Vs UT of J&K and others	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
44	WPC No.2481/2025	UT of J&K and others vs Jaswant Kumar	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
45	OA No.1556/2023	Babli Devi vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
46	OA 588/2024	Tilak Raj vs UT of J&K	Sh. Sudesh Kumar Bhagat,

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	Contempt No 318 /2025	& Ors.	Executive Engineer PHE Mechanical Division Rajouri
47	TA 37/2023	Shakuntla Devi vs PHE Deptt	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
48	OA 1027/2024 CP No.445/2025	Parvaiz Akhter Vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
49	OA 61/295/2025 CP No 400/2025	Phal Singh vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
50	OA 402 /2025 Prem singh	Prem singh Vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
51	OA 1356/2021 Bansi Lal vs UT	Bansi Lal vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
52	WPC 2549/2025	UT of J&K vs Bansi Lal	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
53	OA 408/2024	Krishan Lal vs UT of J&K & others.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
54	OA No 532/2025	Rattan Kumar Dutt vs UT of J&K & others.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
55	OA No 538/2025	Prem Nath vs UT of J&K & others.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
56	OA No 529/2025	Inderjeet vs UT of J&K & others.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
57	OA No 535/2025	Darshan Singh vs UT of J&K & others.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
58	OA No 196/2025	Ashok Kumar vs UT of J&K & others.	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
59	OA 494/2025	Mushtaq Hussain VS UT of J&k & Others	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
60	OA No 794/2025	Maneer Hussain VS UT of J&k & Others	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
61	OA No. 939/2025	Munshi Khan vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
62	OA 1067/2025	Mohd Iqbal vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
63	OA 1100/2025	Kasturi Lal vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
64	OA 1150 /2025	Krishan Lal vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
65	OA 1127/2025	Raj Kumar vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
66	CP No 451/2025 in TA 1580/2020	Mohd Hafiz & Shaleen Kabra , IAS & others	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
67	OA No.1394 /2025	Perget Ram vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical

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			Division Rajouri
68	OA No./2025	Shiv Kumar vs UT of J&K	Sh. Sudesh Kumar Bhagat, Executive Engineer PHE Mechanical Division Rajouri
69	T.A No. 1089/2020	Varun Kumar VS state and Ors	Tejinder Pal Singh, Executive Engineer, PHE City Division-I
70		Executive Engineer, (I&FC) Division Doda and others Vs Rashid Ashraf	Sh. Bharat Vikas Sharma, Executive Engineer, I&FC Division Doda
71	WP(C) 1400/2025	Vijay Kumar & Ors. Vs. UT of J&K and Others.	Er. Desraj Sharma, Executive Engineer, ID-1, Jammu
72	OA 52/2025	Viren Kumar Vs Jal Shakti Department	Er. Ravi Kumar, Executive Engineer, RCC Lower Division Hiranagar
73	OA 1098/2025	Ashok Kumar Vs UT of J&K and Ors.	Er. Dalip Wali, Executive Engineer, Mechencial Division RTIC Jammu
74	OA No. 1126/2025	Madan Lal Vs UT of J&K and Others	Er. Dalip Wali, Executive Engineer, Mechencial Division RTIC Jammu
75	CCPs No. 259/2023	Latief Ahmad Bhat V/S State of J&K and ors	Er. Gowher Nabi Khan, Executive Engineer
76.	Civil Suit	GH. Mohammad Thokar S/o Ab Ahad Thokar R/o Kakawring, Tehsil Chararisharief, District Budgam	Er. Gowher Nabi Khan, Executive Engineer
77.	FAO-03 of 2024	Execution Petition titled Imtiyaz Ahmad Sheikh V/S State of J&K and ors	Er. Gowher Nabi Khan, Executive Engineer
78	RFD/72-2024	Execution Petition titled Gh. Ahmad Laway V/S State of J&K and Ors	Er. Gowher Nabi Khan, Executive Engineer
79	Civil Suit	Gh. Mohammad Hubi V/S Secretary PHE Jal Shakti Department	Er. Gowher Nabi Khan, Executive Engineer
80	Civil Suit	Execution Petition titled Ali Mohammad Dar V/S State of J&K and Ors	Er. Gowher Nabi Khan, Executive Engineer
81	CCP No.277/2021 in SWP No. 881/2018	Titled Imtiyaz Ahmad Khan V/S State of J&K and Ors	Er. Gowher Nabi Khan, Executive Engineer
82	WPC No. 1132/2022	Mehraj Ahmad Balroo V/S UT of J&K and others	Er. Ajaz Ahmad Buttoo, Executive Engineer
83	WPC----/2024	Mushtaq Ahmad Khan V/S UT of J&K and Other	Er. Ajaz Ahmad Buttoo, Executive Engineer
84	WPC No. 1993/2023	Nisar Ahmad Dar V/S UT of J&K and Other	Er. Ajaz Ahmad Buttoo, Executive Engineer
85	T.A No.1020/2021	Nisar Ahmad Dar V/S UT of J&K and Others	Er. Ajaz Ahmad Buttoo, Executive Engineer
86	OWP No. 439/2018	Haleema & Others V/S State and Others	Er. Ajaz Ahmad Buttoo, Executive Engineer
87	WPC No. 1806/2024	Right Way Engineers & Others V/S UT of J&K and Others	Er. Ajaz Ahmad Buttoo, Executive Engineer
88	Writ petition WP (C )1840/2023	Fayaz Ahmad Reshi V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
89	Writ Petition on WP ( C ) 553/2023	Abdul Majid Bhat V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal

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90	Writ petition WP ( C ) 652/2023	MS Horizon Engineering Works V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
91	Arbitration Petition Arb (P) 11/2022	Manzoor Ahmad Bhat V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
92	Writ petition WP ( C ) 2058/2024	Mehraj-Ud-Din Bhat V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
93	Arbitration Petition Arb (P) 53/2024	Classic Construction Company V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
94	Writ Petition WP ( C ) 834/25	Mohammad Shafi Raina V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
95	Contempt Petition (CCPS) 101/2021	Qaiser Ahmad Shah	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
96	T.A No. 2514/2020	Aejaz Ahmad Allahi V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
97	Arbitration (OA 876)	Ghulam Mohammad Wani V/S Others	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
98	T.A No. 3251/21	Abdul Rashid Bhat V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
99	Arbitration (O.A No. 417/2024	Ghulam Mustafa Sheikh V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
100	Arbitration (O.A No. 1083/2024	Ali Mohammad Bhat V/S UT and others	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
101	Civil Suit (OS) 303/2023	Manzoor Ahmad Bhat V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
102	Civil Suit	Abdul Rehman Bhat V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
103	Civil Suit	Abdul Majeed Hajam V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
104	Civil Suit	Abdul Rehman Magray V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
105	Civil Suit	Ghulam Rasool Reshi V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
106	Civil Suit	Ali Mohammad Baba V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
107	Civil Suit	Yar Mohammad Khan V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
108	Civil Suit	Ghulam Mohammad Khan V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
109	Civil Suit	Mehraj-Ud-Din Shah V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
110	Civil Suit	Tariq Ahmad Bhat V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
111	Civil Suit	Ghulam Yousuf Theekri	Er. Fayaz Ahmad Bhat, Executive

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		V/S UT	Engineer, pHE RWS Division Ganderbal
112	Civil Suit	Ghulam Mohammad Katariya V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
113	Civil Suit	Shiraz Ahmad Wani V/S UT	Er. Fayaz Ahmad Bhat, Executive Engineer, pHE RWS Division Ganderbal
114	Civil Suit	Shafiq Ahmad Sheikh V/S UT (old)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
115	Civil Suit	Shafiq Ahmad Sheikh V/S UT (New)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
116	Civil Suit	Nisar Ahmad Bhat V/S UT	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
117	Civil Suit	Mudasir Ahmad Zarger V/S UT of J&K and Ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
118	Civil Suit	Gulzar Ahmad Paray V/S State and others	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
119	Civil Suit	Bashir Ahmad ZarooV/S UT of J&K	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
120	Civil Suit	Gh. Rasool Magray V/S State and Others	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
121	Civil Suit	M/S Mohd Ismail Teeli & Sons V/S State	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
122	Civil Suit	Ab Hamid Waza V/S UT of J&K	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
123	Civil Suit	Manzoor Ahmad Dar V/S UT of J&K	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
124	Civil Suit	Bilal Ahmad Mir V/S UT of J&K	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
125	Civil Suit	Showkat Ahmad Dar V/S UT of J&K (1st)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
126	Civil Suit	Showkat Ahmad Dar V/S UT of J&K (2st)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
127	Civil Suit	Bashir Ahmad Bhat V/S UT of J&K	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
128	Civil Suit	Gh. Ahmad Bandroo V/S UT of J&K	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
129	Civil Suit	Abdul Wahid KhanV/S UT of J&K (1st)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
130	Civil Suit	Peer Mohd Sayed V/S UT of J & K & others(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
131	Civil Suit	Ab Rashid Khan R/O Soonch Brah Land case	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
132	Civil Suit	AB.Rashid Ganaie R/O Seerhamdan V/S UTJK(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
133	Civil Suit	Mohd Sultan wagay V/S UT of JK & ors(Civil suit) Ist	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
134	Civil Suit	Fayaz Ahmad Shah V/S UT of JK&Ors(Civil suit) (1)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
135	Civil Suit	Mohd Hussain Mir V/S UT of JK& Ors(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
136	Civil Suit	Jawad Saleem Mir V/S UT of JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
137	Civil Suit	M/S Art Constructions.	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
138	Civil Suit	Basher Ahmad Shah	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
139	Civil Suit	Mohd Ramzan rather	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara

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140	Civil Suit	Bashir Ahmad Darsaroo V/S UT of JK& ors(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
141	Civil Suit	Hamid Abdullah Tak V/S UT of JK& ors(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
142	Civil Suit	Fayaz Ahmad Shah V/S UT of JK& ors (2) (Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
143	Civil Suit	Mohd Maqbool Bhat V/S state & others	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
144	Civil Suit	Mst Raja V/S UT of JK & others	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
145	Civil Suit	Mohd Sultan wagay V/S UT of JK & ors(Civil suit) 2nd	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
146	Civil Suit	Bilal Ashmad Ahanger V/S UT of Jk & others	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
147	Civil Suit	Prethvi Nath Raina V/S UT of Jk & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
148	Civil Suit	Anjum Altaf V/S Ut of JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
149	Civil Suit	Bashir Ahmad Shergojri V/S UT oh JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
150	Civil Suit	Riyaz Ahmad Ganai V/S UT of JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
151	Civil Suit	Mohd Ayoub Raina V/S UT of JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
152	Civil Suit	Mohd Maqbool Dar V/S UT of Jk & ors. (Old)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
153	Civil Suit	Mohd Maqbool Dar V/S UT of Jk & ors. (Fresh)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
154	Civil Suit	Shamima Banoo Civil Suit	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
155	Civil Suit	Aijaz Ahmad Shah Civil Suit	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
156	Civil Suit	Bashir Ahmad Khatana	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
157	Civil Suit	Javaid Ahmad Naikoo Civil Suit	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
158	Civil Suit	Abdul Gani Tantray Civil suit	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
159	O A 1042 /2025	Mukhtar Ahmad Mir R/O Sarnal Anantnag.	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
160	Civil Suit	Gh Hassan Dar V/S UT of JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
161	WPC 727/2025	Shabir Ahmad Mir	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
162	Civil Suit	Manzor Ahmad Dar V/S UT of JK & others(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
163	Civil Suit	Ali Mohd Makroo V/S UT of J & K & others(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
164	Civil Suit	Gh Nabi Bhat V/S UT of J & K & others(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
165	Civil Suit	Mohd Shaban Bhat V/S UT of J & K & others(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
166	Civil Suit	Mohd Shaban Bhat V/S UT of J & K & others(Civil suit)	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
167	Civil Suit	Bashir Ahmad Shergojri	Er. Sareer Ahmad Wani, Executive




		V/S UT oh JK & ors	Engineer, PHE Division Bijbehara
168	Civil Suit	Bashir Ahmad Shah V/S UT oh JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
169	Civil Suit	Gh Hassan Dar V/S UT of JK & ors	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
170	O A 256/25	Ab. Gani Sheikh & others	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
171	CP No. 207/25	Mohd Yousuf Dar & anr CP No 207/2025	Er. Sareer Ahmad Wani, Executive Engineer, PHE Division Bijbehara
172	Wpc 1572/2021	Ab Ahad bhat vs UT of J&k &ORS	Er, Mutayib Shah
173	Wpc 1311/2021	Ab Rashid Ahangar VS UT of j&k & Ors	Er, Mutayib Shah
174	Wpc 2744/2024	Javid Furniture works UT of J&K &ors.	Er, Mutayib Shah
175	Wpc 2648/2022	Prince Ahmad Ganie vs UT of J&K & Ors	Er, Mutayib Shah
176	Wpc 1007/2025	Fida Hussain Mir Vs UT of J&K & oRS	Er, Mutayib Shah
177	Wpc 1163/2021	Mohd Haneef Bhat & Ors vs UT of J&k & Ors	Er, Mutayib Shah
178	wpc No 1007/2025	Fida Hussain Mir Vs UT of J&K & Ors.	Er, Mutayib Shah
179	SWP No. 486/2019	Mohd Haneef Bhat & Ors vs St. of J&k & Ors	Er, Mutayib Shah
180	RFA 37/2023	UT OF J&K & ORS VS SHEIKH TANVEER UL AFAQ	Er, Mutayib Shah
181	CCPS 54/2025	SR Institute vs UT OF J&K &Ors	Er, Mutayib Shah
182	O.A 1205/2022	Mohd Yaseen Sheikh & Ors Vs UT of j&k &Ors	Er, Mutayib Shah
183	Cp 49/2025 in O.A 117/2024	Gh Ahmad Malla Vs UT of j&k & Ors.	Er, Mutayib Shah
184	Cp 48/2025 in O.A 450/2024	Nazir Ahmad Shah Vs UT of j&k & Ors.	Er, Mutayib Shah
185	CP 217 /2022 in TA 2775/2021	Imtiyaz parvaiz Bhat vs UT of J&K &Ors	Er, Mutayib Shah
186	Execution Petition	Mudasir Rasheed Zargar Vs Ex Engineer PHE Division Bandipora	Er, Mutayib Shah
187	LPA	Sheikh Tanveer ul Afaq Vs St. of J&K & ors	Er, Mutayib Shah
188	Civil Suit	Ali Mohd Lone VS UT of J&k & oRS	Er, Mutayib Shah
189	1515/2021	Ab Razaq Lone & Ors Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
190	1531/2021	Ghulam Mohammad Khoja & Ors Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
191	816/2024	Ghulam Hassan Malik Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
192	928/2024	Ghulam Nabi Mir Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
193	814/2024	Bashir Ahmad Shah Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
194	931/2024	Bashir Ahmad War Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara

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195	819/2024	Farid Ahmad Khan Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
196	818/2024	Mohammad yaqoob Khan Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
197	817/2024	Khiezir Mohammad Mir Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
198	937/2024	Ghulam Qadir Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
199	936/2024	Sonauallah Ahanger Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
200	933/2024	Mohamad Maqbool Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
201	934/2024	Ambir Bhat Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
202	932/2024	Mohammad Ashraf Mareed Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
203	868/2024	Habibullah Gazi Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
204	847/2024	Ghulam Ahamd Mir Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
205	856/2024	Abdul Ahamd Sheikh Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
206	877/2025	Asif Khan Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
207	876/2025	Habibullah Mughal Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
208	849/2024	Ghulam Ahamd Mir Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
209	859/2024	Mohammad Gulzar Sheikh Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
210	850/2024	Abdul Rashid Sheikh Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
211	854/2024	Mohamamd Akbar Sofi Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
212	848/2024	Mohammad Yousif Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
213	851/2024	Sonauallah Malla Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
214	861/2024	Abdul Kabir Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
215	858/2024	Nasir ud Din Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
216	874/2025	Abdul Hameed Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
217	878/2025	Farid Ahmad Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
218	814/2025	Mohammad Yaqoob Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
219	748/2025	Ghulam Mohi Ud din Bhat Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
220	881/2025	Syed Khursheed Ahmad Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
221	883/2024	Mohammad Afzal Malik Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
222	877/2024	Ghulam Hassan Goger Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
223	884/2024	Mohamamd Sidiq Malla Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
224	876/2024	Bashir Ahamd Sheikh	Er. Rafiq Ahmad Bhat, Executive

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		Vs UT of J&K & Ors	Engineer, PHE Division Kupwara
225	882/2024	Mohammad Amin Khan Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
226	875/2024	Haibullah Dar Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
227	938/2024	Ghulam Mohammad Mir Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
228	878/2024	Mohammad Akbar Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
229	880/2024	Ali Mohammad Khan Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
230	881/2024	Ghulam Mohiu Din Reshi Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
231	879/2024	Abdul Majeed Bha tVs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
232	958/2024	Ghulam Mohammad Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
233	959/2024	Gulzar Ahmad Malik Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
234	962/2024	Mir Alam Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
235	1005/2024	Ghulam Nabi Bhat Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
236	994/2024	Ghulam Mohiu Din Mir Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
237	961/2024	Mohammad rafiq Khan Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
238	990/2024	Abdul Subhan Chopan Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
239	960/2024	Reyaz Ahmad Mir Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
240	WPC No. 1133/2025	Khan & Sons Vs UT of J&K	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
241	WP (C) No: 1044/2024	Abdul Karim Kohli & Ors Vs UT of J& K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
242	CCPS No.159/2023	Nisar Ahmad Mir Vs UT of J&K	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
243	CCPS No. 530/2023	Mohd Iqbal Lone Vs UT of J&K	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
244	CCPS No.364/2024	Military Selection Store Vs Ayush Sudan & Or	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
245	CPS No._/2024 in SWP No. 465/2010	Farooq Ahmad Khan Vs Mr. Shaleen Kabra & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
246	Civil suit	Ghulam Mohiu Din Wani Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
247	Civil suit	Gh Qadir Lone Vs UT of J&K & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
248	Civil suit	Sajad Ahmad Ganaie & Ors Vs GVT & Ors	Er. Rafiq Ahmad Bhat, Executive Engineer, PHE Division Kupwara
249	OWP /150/2010 Land Compensation	Gur Charan Singh vs State & Others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
250	OWP /536/2006 (Tenant ) Land Compensation	Hanuman Mandir vs State & Others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
251	OWP	Habib ullah &	Muzamil Maqbool Rather, Executive

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	/332/2014 Land Compensation	others vs State and Others	Engineer WSMO Division Srinagar
252	OWP /1717/2017 Land Compensation	Mst. Khati & Others vs Gulla Bhat & Others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
253	SWP/629/2008/ CONSW /238/2017 (DRW)	Mohammad Ishaq Bhat & Others v/s State & Others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
254	WP(C) No. 2121/2021 CM No. 6924/2021 Contractor Claim	M/S Zahoor Ahmad Buhroo V/s UT of J&K Others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
255	WP(C) No.2123/2021 Contractor Claim	Farooq Ahmad Buhroo V/s UT of J& K & others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
256	WP(C) No. 1477 /2023, CM No. 3448/2023 Land Compensation	Ab Hamid Banday v/s UT of J&K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
257	WP(C) No.2341/2023 Land Compensation	Ab Ahad Dar v/s UT of J&K and others.	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
258	CM(M)/40/ 2024	UT of J&K and others(Public Health Engineering) v/s Badshah Begum & others.	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
259	CM/77330/ 2024 In Arbi tration- P/2022 Labour Claim	Wasif Shafi v/s M/s Shree contractors and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
260	Land compensatio n case contempt No:CC P (s) 39/2025 in OWP No:1626/2020	Nazir Ahmad Bhat V/s UT of J&K and Others/	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
261	LPA No:160/2025	UT of JK and others V/s Nazir Ahmad Bhat and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
262	TA No. 2145/2021 Service matter	Tariq Ahmad Khan vs State & Others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
263	T.A ./2196/2020 Unpaid DRW's	Abid Hussain Khan & Others vs State & Others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
264	T.A 2806/2021 (DRW's)	Gh Hassan Mir & Others (50 Persons) vs State & Others The petitioner are da ily rated workersand are demanding for regularisation under SRO-64	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
265	TA No.7172/2020	Aijaz Ahmad Lone V/s UT of J&K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
266	O-A 1436/2021 SRO-59	Firdous Akhter V/s UT of J&K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar

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267	O.A No.666/2022 Service matter	Masroor Jan Mir v/s UT of J& K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
268	MA No:880/2022 for condonation of delay	Masroor Jan Mir v/s UT of J& K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
269	O.A NO 377/2023 SRO-59	Ghulam Nabi Baba and others v/s UT of J& K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
270	O.A No:294/2024 SRO-59	Nazir Ahmad Dar and others V/s UT of J&K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
271	O.A No. 193/2025 Service Matter	Ghulam Hassan Rather V/s UT of J&K and others	Muzamil Maqbool Rather, Executive Engineer WSMO Division Srinagar
272	CCP 380/2024	Zahoor Ahmad Mir Vs Ut of J&K & others	Ab. Aziz Malik (Exen)
273	OA 859/2025	Ab. Rashid Rather Vs Ut of J&K	Ab. Aziz Malik (Exen)
274	Civil Suit	Gh Mohd Lone Vs Comm. Sectry	Ab. Aziz Malik (Exen)
275	Civil Suit	Gh Mohammad Lone Vs Comm. Secretary	Ab. Aziz Malik (Exen)
276	CCP(S) No. 474 of 2022 in SWP No. 749 of 2017	Ab. Rashid Ganie (Doom)	Er. Ajaz Rafiq, Executive Engineer
277	CCP(D) 2/2025 in WP(c) No. 479 of 2023	Mohd. Yousuf Dar Vs U.T of J&K & Ors	Er. Ajaz Rafiq, Executive Engineer
278	WP ( C) No. 1517/2025	Ms Hotel New Gulistan vs UT of J&K and Ors	Er. Ajaz Rafiq, Executive Engineer
279	WP ( C) No. 1513/2025	Ms hotel New Muskaan vs UT of J&K and Ors	Er. Ajaz Rafiq, Executive Engineer
280	WP ( C) No. 1515/2025	Ms Hotel Seniorita vs UT of J&K and Ors	Er. Ajaz Rafiq, Executive Engineer
281	T.A No. 967 of 2021	Paramjeet Singh vs U.T of J&K & Ors	Er. Ajaz Rafiq, Executive Engineer
282	OA/115/2025	Kounsar Jan & Ors VS UT of J&K & Ors	Er. Ajaz Rafiq, Executive Engineer
283	O.A No. 373 of 2022	Gulzar Ahmad Dar	Er. Ajaz Rafiq, Executive Engineer
284	OA/540 /2025	Peer Parvaiz shah UT of J&K and Ors	Er. Ajaz Rafiq, Executive Engineer
285	Suit for injuction 15/2021	Sh Vijay Dhar Vs Balbir Kour & Ors	Er. Ajaz Rafiq, Executive Engineer
286	suit 409/2019	Aurangzeb Vs chief secretary and private defendants	Er. Ajaz Rafiq, Executive Engineer
287	Original Suit 2882/2022	Fiza Firdous vs commissioner secretary & Ors	Er. Ajaz Rafiq, Executive Engineer
288	civil suit 292/2020	Mehraj Ud Din Gabroo vs chief secretary	Er. Ajaz Rafiq, Executive Engineer
289	Original Suit 42/2024	M/s Classic Construction vs UT OF J&K	Er. Ajaz Rafiq, Executive Engineer
290	Original Suit 882/2024	Mohd. Azad Matta Vs Kaka Ice Factory	Er. Ajaz Rafiq, Executive Engineer
291	Oiginal Suit 3066/2024	Sumit Bahl Vs UT Of J&K & Ors	Er. Ajaz Rafiq, Executive Engineer
292	Original suit 3387/2025	Ali Mohd Lone Vs chief Engineer PHE Deptt	Er. Ajaz Rafiq, Executive Engineer
293	Original Suit 3680/2025	Irfan Mir Vs Comm Secty through PHE	Er. Ajaz Rafiq, Executive Engineer

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294	Original suit 847/2025	Irfan Arif rather Vs UT of J&K	Er. Ajaz Rafiq, Executive Engineer
295	Civil appeal 80/2025	Irfan Mir Vs Comm Secty through PHE	Er. Ajaz Rafiq, Executive Engineer
296	WPC No.:- 683/2020	M/s Maqsood Ahmed Khan and Others V/S UT of J&K	Manzoor Ahmad Dar, Executive Engineer
297	T.A. No. 1837/2020	Fayaz Ahmed Bhat V/S Sate & others	Manzoor Ahmad Dar, Executive Engineer
298	T.A. No. 3009/2021	Gh Mohammad Rather V/S State	Manzoor Ahmad Dar, Executive Engineer
299	O.A. No. 293/2024	Ab Rehim Wani V/S State	Manzoor Ahmad Dar, Executive Engineer
300	C.P./190/2025 (Srinagar) (Contempt) in O.A. No. 935/2024	Abdul Gaffar Rather V/s UT of J&K Kashmir through Commissioner / Secretary	Manzoor Ahmad Dar, Executive Engineer
301	Owp No. 1549/2016 titled	Awami Behbood committe vs State of J&k and ors.	Er. Mushtaq Ahmad Wani
302	WPC 2778/2023	UT of J&K and ors vs Shabroza and anr.	Er. Mushtaq Ahmad Wani
303	WPC No. 2394/2024	UT of J&K vs Kuchay Constructions.	Er. Mushtaq Ahmad Wani
304	Ccps 440/2024	Awami behbood committee vs Manzoor Ahmad Mir	Er. Mushtaq Ahmad Wani
305	Ccps No. 175/2024	Sonaullah Bhat and ors Vs Shri Shaleen Kabra and ors.	Er. Mushtaq Ahmad Wani
306	Ccps No.483/2023	Mohd Ashraf Wani VS Fayaz Ahmad Yatoo	Er. Mushtaq Ahmad Wani
307	Ccps No. 246/2024	Mohammad Sultan Teeli and ors Vs Shri Shaleen Kabra and ors.	Er. Mushtaq Ahmad Wani
308	O.A No. 344/2025	Abdul Rehmad Sofi Vs UT of J&K and ors.	Er. Mushtaq Ahmad Wani
309	O.A 101/2023	Ab Rashid Mir vs UT of J&K and ors.	Er. Mushtaq Ahmad Wani
310	Civil Suit	Ab Qayoom Bhat and anr. VS UT of J&k and ors.	Er. Mushtaq Ahmad Wani
311	Civil Suit	Khursheed ahmad Dar and ors. Vs Chief Engineer and ors.	Er. Mushtaq Ahmad Wani
312	T.A 1684/2021	Ab. Rashid Hamal V/s state of J&K	Er. Shahid Lateef Mir, Executive Engineer, PHE Mechanical North Sopore
313	T.A 2434/2021	Ali Mohd Sofi & Ors V/s state of J&K	Er. Shahid Lateef Mir, Executive Engineer, PHE Mechanical North Sopore
314	T.A 142/2024	Titled Sumeer Ahmad Mir and Another vs Ut of j&K and ors.	Er. Shahid Lateef Mir, Executive Engineer, PHE Mechanical North Sopore
315	O.A NO.579/2024 & C.P NO72/2025	titled Rafiq Ahmad Solleh and Ors vs Ut of J&K and ors	Er. Shahid Lateef Mir, Executive Engineer, PHE Mechanical North Sopore
316	Civil Suit	M/S Falak Enterprises Janbazpora Baramulla V/S UT of J&K and ors.	Er. Shahid Lateef Mir, Executive Engineer, PHE Mechanical North Sopore
317	Civil Suit	M/S Manzoor Ahmad	Er. Shahid Lateef Mir, Executive

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		War V/S UT of J&K and ors	Engineer, PHE Mechanical North Sopore
318	WPC No. 3227_/2023	Shabir Ahmad Tantray V/S UT of J&K and Ors.,	Er. Vijay Kumar Pandita, Executive Engineer
319	WPC No. 697/2025	Mudasir Ahmad Bhat S/o Abdul Ahad Bhat R/o Kulpora Pulwama (NBCL) V/s UT of J&K and Ors.,	Er. Vijay Kumar Pandita, Executive Engineer
320		Shakeel Ul Rehman V/s UT of J&K and ors.,	Er. Vijay Kumar Pandita, Executive Engineer
321	Wpc No. 517/2023	M/S HR Builder Through Zahoor Ahmad Khan VS UT of J&K & Ors	Er. Vijay Kumar Pandita, Executive Engineer
322		M/S Reliance Electricals through its Proprietor Tariq Ahmad Wani VS UT of J&K & Ors	Er. Vijay Kumar Pandita, Executive Engineer
323	O.A no. 605/2022	Mohammad Yaseen Khan S/o Ghulam Nabi Khan R/o Shah Mohalla, Nawabazar at present usmanabad, Bemina, Sgr. VS UT of J&K through its commissioner secretary C.E , Exen and AEE.	Er. Vijay Kumar Pandita, Executive Engineer
324	TA No. 7727/2020 in SWP No. 1555/2015	Tahira Akhtar & Anr Vs UT of J&K and Ors	Er. Niyaz Ahmad Ganie , Executive Engineer
325	TA No. 6821/2020	Manzoor Ahmad Shah & Ors Vs UT of J&K and Ors	Er. Nissar AhmadDar, Executive Engineer
326	OA No. 960/2025	Uzma Farooq Vs UT of J&K and Ors	Muzamil Maqbool Rather, Executive Engineer
327	OA No. 807/2025	Mohd Yaqoob Khan & Ors Vs UT of J&K and Ors	Er. Hakeem Mushtaq Ahmad, Executive Engineer
328	OA No. 601/2025	Abdul Majid Rather Vs UT of J&K and Ors	Er. Hakeem Mushtaq Ahmad, Executive Engineer
329	OA No.594/2025	Gh Ahmad Talee Vs UT of J&K and Ors	Er. Hakeem Mushtaq Ahmad, Executive Engineer
330	OA No. 162/2025	Manzoor Ahmad Beigh Vs UT of J&K and Ors	Er. Mutayib Bashir Shah, Executive Engineer
331	OA No. 863/2025	Ab Rehman Babloo Vs UT of J&K and Ors	Er. Nissar Ahmad Dar, Executive Engineer
332	WPC No. 568/2025	M/s Umer Enterprises Vs UT of J&K and Ors	Er. Manzoor Ahmad Dar, Executive Engineer
333	WP(C) No. 1141/2024	Sonaullah Beigh Vs UT of J&K And Ors	Er. Syed Fida Hussain Rizvi, Executive Engineer
334	OA 61/513/2024	Kashmiri Lal Vs UT of J&K and Others	Er. Harpal Singh Modi, XEN ID - Udhampur

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